

MR DEPUTY-SPEAKER : The question is

"That leave be granted to introduce a Bill further to amend the Hindu Succession Act, 1956

The motion was adopted

श्री जगन्नाथ राव जोशी : मैं विधेयक का पुर स्थापित करता हूँ ।

14 40 hr.

REPRESENTATION OF THE
PEOPLE (AMENDMENT)
BILL

(Insertion of new section 7A)

श्री जगन्नाथ राव जोशी (साजापुर) : मैं प्रस्ताव करता हूँ :

' कि लोक प्रतिनिधित्व अधिनियम, 1951 का और संशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाए । '

MR. DEPUTY-SPEAKER The question is

That leave be granted to introduce a Bill further to amend the Representation of the People Act 1951

The motion was adopted

श्री जगन्नाथ राव जोशी मैं विधेयक पुर स्थापित करता हूँ ।

RESTORATION OF RELIGIOUS
PLACES BILL

श्री जगन्नाथ राव जोशी (साजापुर) मैं प्रस्ताव करता हूँ

"कि सर्वोच्च न्यायालय विधेयक को पुर स्थापित करने की अनुमति दी जाए ।"

स्थानों को उनके वैध दावेदारों को प्रत्यावर्तित करने का उपबन्ध करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाए ।"

MR. DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill to provide for restoration of religious places under illegal occupation to their legal claimants"

The motion was negatived

MR DEPUTY SPEAKER This motion is negatived We pass on to the next item.

14 43 hrs.

CONSTITUTION (AMENDMENT)
BILL

(Amendment of article 39)

SHRI BISHWANATH JHUNJHUNWALA (Chittorgarh) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR DEPUTY-SPEAKER The question is

That leave be granted to introduce a Bill further to amend the Constitution of India

The motion was adopted.

SHRI BISHWANATH JHUNJHUNWALA I introduce the Bill